

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-44/2004/374/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 19th January, 2024.

Sub:- **Restricted holiday.**

Ref:- Your letter No.DJ(S) 123, dtd. 09.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 17.01.2024, along with station leave permission, from the evening of 12.01.2024 till the morning of 18.01.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-44/2004/375/A, dated 19.01.2024
Copy to:

✓1. The Project Manager, Gauhati High Court.

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19/1/24

REGISTRAR (VIGILANCE)

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